

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

| S. No. | Type of case | Case No. | Year | Party | District | Valuation | Judgement passed By | Letter No. & Date |
|--------|--------------|----------|------|--|----------|--------------|---------------------|-------------------|
| 1 | FAFO | 3121 | 2014 | Dr Naimuddin Saifi vs Shri Mohd. Irfan Quaraishi | Meerut | 1,090,000.00 | Addl. Civil Judge | 1777; 04/07/2016 |
| 2 | FAFO | 591 | 2001 | M/s Shri Bajranbali Chemicals vs UPFC | Meerut | 950,221.30 | Addl. Civil Judge | 1778; 04/07/2016 |
| 3 | FAFO | 305 | 2001 | ESIC vs M/s Vishal Transformers & switch Gears (p) Ltd. | Meerut | 32,329.00 | Civil Judge | 1779; 04/07/2016 |
| 4 | FAFO | 582 | 2001 | Sri Sanjay Rastogi vs UPFC | Meerut | 1,900,669.20 | Addl. Civil Judge | 1780; 04/07/2016 |
| 5 | FAFO | 350 | 1998 | State Bank of India vs M/s Jai Ganesh Sugar Mills (pvt) Limited. | Meerut | 1,221,878.10 | Addl. Civil Judge | 1781; 04/07/2016 |
| 6 | FAFO | 3088 | 2014 | Amit Kumar Agarwal vs Smt Kamlesh Maheshwari | Meerut | 950,000.00 | Addl. Civil Judge | 1782; 04/07/2016 |
| 7 | FAFOD | (36) | 2011 | Tula Ram vs Smt Raj Kumari | Meerut | 1,625,000.00 | Addl. Civil Judge | 1783; 04/07/2016 |

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| S .NO. | Case Type | CASE NO. | YEAR | DISTRICT | PARTY NAME | VALUATION OF APPEAL | JUDGEMENT PASSED BY | LETTER NO./ DATE |
|---------------|------------------|-----------------|-------------|-----------------|--|----------------------------|----------------------------|-------------------------|
| 1 | FAPL | 453 | 2011 | FARRUKHABAD | SUBHASH BHAN AND OTHERS VS STATE OF U.P AND OTHERS | 20,00,000 | ADD CIVIL JUDGE | 1784/06.07.16 |
| 2 | FAPL | 577 | 2012 | FARRUKHABAD | ASHOK KUMAR GUPTA VS SMT. SARLA GUPTA AND OTHERS | 10,50,000 | ADD CIVIL JUDGE | 1785/06.07.16 |

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| 1 | FAPL | 756 | 2008 | BIJNOR | SURESH CHANDRA AGARWAL VS SMT. SHAKUNTALA DEVI AND OTHERS | 6,66,667 | ADD CIVIL JUDGE | 1765/02.07.16 |
| 2 | FAPL | 289 | 2015 | BIJNOR | SMT. SUSHILA SHARMA AND OTHERS VS JAGANNATH AND OTHERS | 10,00,000 | ADD CIVIL JUDGE | 1766/02.07.16 |
| 3 | FAPL | 318 | 2010 | BIJNOR | SMT. PRAMOD VERMA VS SURESH KUMAR | 5,20,000 | JUDGE SMALL CAUSE | 1767/02.07.16 |

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| 1 | FAPL | 748 | 2014 | MEERUT | SMT. KAUSHALYA DEVI AND OTHERS VS SUNIL KUMAR KAPOOR | 20,00,000 | ADD CIVIL JUDGE | 1768/04.07.16 |
| 2 | FAPL | 2 | 2012 | MEERUT | RAM AVTAR VS SHYAM AVTAR AND OTHERS | 20,00,000 | ADD CIVIL JUDGE | 1769/04.07.16 |
| 3 | FAPL | 385 | 2015 | MEERUT | SHRI AMIT KUMAR AGARWAL AND OTHERS VS M/S APEX INTERNATIONAL AND OTHERS | 6,48,000 | CIVIL JUDGE | 1770/04.07.16 |
| 4 | FAPL | 62 | 2012 | MEERUT | U.P STATE FOOD AND ESSENTIAL COMODITIES CORPORATION VS M/S JASWANT SUGAR MILLS AND OTHERS | 5,75,000 | CIVIL JUDGE | 1771/04.07.16 |
| 5 | FAPL | 718 | 2008 | MEERUT | SMT. NEELAM GUPTA AND OTHERS VS MEERUT DEVELOPMENT AUTHORITY | 8,50,000 | CIVIL JUDGE | 1772/04.07.16 |
| 6 | FAPL | 478 | 2012 | MEERUT | BRIJ RAJ SINGH VS BIJENDRA SINGH | 9,00,000 | ADD CIVIL JUDGE | 1773/04.07.16 |
| 7 | FAPL | 326 | 1997 | MEERUT | U.P STATE ELECTRICITY BOARD AND OTHERS VS SRI ASHOK JAIN AND OTHERS | 7,67,868.90 | ADD CIVIL JUDGE | 1774/04.07.16 |
| 8 | FAPL | 575 | 2015 | MEERUT | GULLAR DAS VS VIJAY PAL SINGH | 7,54,000 | CIVIL JUDGE | 1775/04.07.16 |
| 9 | FAPL | 278 | 2012 | MEERUT | RAM KISHAN VS SHRI DAYAL CHAND ARORA AND OTHERS | 10,40,000 | ADD CIVIL JUDGE | 1776/04.07.16 |